

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

No. K-13012/05/2020-US.II  
Government of India  
Ministry of Law & Justice  
Department of Justice  
(Appointments Division)

Jaisalmer House, 26, Man Singh Road,  
NEW DELHI-110 011, Dated 25<sup>th</sup> October, 2021.

**NOTIFICATION**

In exercise of the power conferred by clause (1) of Article 224 of the Constitution of India, the President is pleased to appoint Shri Vikram D Chauhan, to be an Additional Judge of the Allahabad High Court, for a period of two years, with effect from the date he assumes charge of his office.

*MJP*  
25/10/2021

**(Rajinder Kashyap)**

Additional Secretary to the Government of India  
Tele: 2338 3037

To

The Manager,  
Government of India Press,  
Minto Road,  
**New Delhi.**

No. No. K-13012/05/2020-US.II

Dated 25.10.2021

Copy to:-

- 1 Shri Vikram D Chauhan, C/o the Registrar General, Allahabad High Court, Prayagraj.
- 2 The Secretary to Governor, Uttar Pradesh, Lucknow.
- 3 The Secretary to Chief Minister, Uttar Pradesh, Lucknow.
- 4 The Secretary to the Chief Justice, Allahabad High Court, Prayagraj.
- 5 The Chief Secretary, Uttar Pradesh, Lucknow.
- 6 The Registrar General, Allahabad High Court, Prayagraj.
- 7 The Accountant General, Uttar Pradesh, Lucknow.
- 8 The President's Secretariat, (CA.II Section), New Delhi.
- 9 PS to Principal Secretary to the Prime Minister, New Delhi.
- 10 Registrar (Conf.), O/o Chief Justice of India, 07, Krishna Menon Marg, New Delhi.
- 11 PS to ML&J/ PPS to Secretary (Justice).
- 12 Technical Director, NIC, Department of Justice, with a request to upload on the website of the Department ([www.doj.gov.in](http://www.doj.gov.in)).

  
(Prem Chand)

Under Secretary (Appointments-II)

Tele: 2338 2978